MODIFIED CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

FOR 07.10.2021 AND 08.10.2021 <u>DIVISION BENCHES</u>

1.	Hon'ble The Chief Justice & Hon'ble Mr. Justice Sujit Narayan Prasad (Monday to Wednesday) & (Thursday)	(Whole day)	LPA, Writ relating to Vires & Validity of Acts and Rules, Cases related to Judicial Officers, Commercial Appellate Division, Company Appeal, CAT matters, Cont. (Cvl.), CMP, cases referred to DB,:-Orders, Admission & Hearing.Any matter not assigned before any Hon'ble Division Bench. (Tied up and Assigned matters on Friday).
2	Hon'ble The Chief Justice & Hon'ble Mr. Justice Sujit Narayan Prasad (Friday)	(Whole day)	W.P.(PIL) ;- Orders, Admission & Hearing.
3.	Hon'ble Mr. Justice Aparesh Kumar Singh & Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Thursday)	(Whole day)	D. Ref., Cr. Appeal (D.B.) (including u/s 389 Cr.P.C), Acq. Appeal (D.B.) Govt. Appeal (D.B.) W.P.(Cr.), Cr.M.P., W.P. (Habaes Corpus), Cont.(Cr.), Cr. Rev.:-Orders, Admission & Hearing.Cr.Appeal (D.B.) (1996 to 2000):- Hearing (on Bail & in custody).Appeal of convicts who are still in custody (Jail Appeals irrespective of Years).WPT, T.A., Tax Cases, A.C. (D.B), F.A. C.M.P., Cont. (Cvl.), Cont. (Appl.),:- Orders, Admission & Hearing. (Tied up and Assigned matters on Thursday).
4	Hon'ble Mr. Justice S. Chandrashekhar & Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday)	(Whole day)	Cr. Appl (D.B.) (up to 1995 and 2001 onwards):- Hearing (on Bail & in custody). (Tied up and Assigned matters on Thursday).

SINGLE BENCHES

1.	Hon'ble The Chief Justice	(2 nd Half)	Tied up and Assigned matters .
	(Thursday)		
2.	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	Whole Day	All matters related to Fodder Scam, Tr. Petn. (Cvl.), A.B.A.:- Orders, Adm. & Hearing as well as Tied –up & Assigned matters and Cont. (Cvl.), C.M.P.:- Orders, Adm. & Hearing. Cont. (Cvl), in which Hon'ble Judge is not available.
3.	Hon'ble Mr. Justice S. Chandrashekhar (Friday)	Whole Day	Cr. Rev. (Year 2015 & 2016):- Fresh Filing, Orders, Admission, Stay matters & Hearing as well as tied up and Assigned matters.
4.	Hon'ble Mr. Justice Sujit Narayan Prasad (Thursday)	2 nd half	WPC (Year 2013):- Fresh Filing, Orders, Admission & Hearing.Cont. (C), CMP:- Orders Admission as well as Tied up & Assigned matters.Arbitration Matters only u/s 11(6) of Arbitration and Conciliation Act, 1996:- Orders, Admission & Hearing.
5.	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
6.	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
7.	Hon'ble Mr. Justice Ananda Sen (Monday to Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster
8.	Hon'ble Mr. Justice Dr. S.N. Pathak (Monday to Friday)	Whole Day	WPS (Year 2016 onwards):- Fresh Filing, Order, Admission & Hearing. Cont. (C), CMP:- Orders Admission & Hearing. Cont.(C), CMP:-Orders & Admission. (Tied up & Assigned matters on Friday).
9.	Hon'ble Mr. Justice Rajesh Shankar (Monday to Friday)	Whole Day	WPC (Year 2017 onwards) & CMP including under Article 227 of Constitution of India:- Orders, Fresh Filing, Admission & Hearing., S.C.L.P., C.R.:- Orders, Admission, Hearing. Cont.(C), CMP:-Orders & Admission. (Tied up & Assigned matters on Friday).

10.	Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Friday)	Whole Day	A.B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
11.	Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday)	Whole Day	Cr. Rev. (2017 onwards), Acq. Appeal:-Orders, Admission & Hearing Cr. Appeal (S.J.):-Orders & Admission Cr. Appeal (S.J.) (Up to 2009 and 2011 onwards):-Hearing (Tied up & Assigned matters on Friday).
12.	Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Thursday)	(After the D.B.)	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
	(Friday)	Whole Day	
13.	Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
14.	Hon'ble Mr. Justice Sanjay Kumar Dwivedi (Monday to Friday)	Whole Day	Cont. (Cr.), Cr.M.P., Cr.Ref.,Tr. Pet.(Cr.), and Criminal Writ matters:-Fresh filing, Orders, Admission, Stay matters & Hearing. Cont. (C), CMP:- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
15.	Hon'ble Mr. Justice Deepak Roshan (Monday to Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.

- Note :- 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
- 2. LISTING OF CMP AND CIVIL REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
- 3. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY.
- 4. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.